

pleted and all have been electrified.

Indian Frontier Administration Service

*114. Shri P. K. Deo: Will the Prime Minister be pleased to state:

(a) whether Government have constituted a service known as Indian Frontier Administrative Service;

(b) if so, the conditions of service and nature of recruitment; and

(c) how many persons will be recruited to this service this year?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) Details are set out in the IFAS Rules, 1956, a copy of which is laid on the Table of the House. [See Appendix I, annexure No. 28]

(c) It is proposed to recruit some 26 officers during the current year.

Employment Exchanges

*115. Shrimati Renu Chakravarty: Will the Minister of Labour and Employment be pleased to state:

(a) the number of scientists and technical personnel on the list of various Employment Exchanges as on the 31st December, 1959; and

(b) the number of scientists and technical personnel who got jobs through Employment Exchanges during 1959?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). Applicants are registered at Employment Exchanges in accordance with the occupations in which they seek employment. The number of scientists registered is therefore not available. The required information relating to technical personnel is:

(i) No. on the Live Register at the end of December, 1959—
1,19,010.

(ii) No. placed in Employment during Jan.-Nov. 1959—31,134. Number placed in Dec. 1959 is not yet available.

तिब्बत के मुसलमान हज यात्री

*११६. { श्री भक्त दर्शन :
श्री रामकृष्ण गुप्त :

क्या प्रधान मंत्री २ दिसम्बर, १९५९ के तारांकित प्रश्न संख्या ५२८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि तिब्बत के मुसलमान हज यात्रियों के बारे में, जो बम्बई में रोक लिए गए थे, चल रही पूछताछ का क्या परिणाम निकला ?

शैक्षिक कार्य मंत्री के सभा-सचिव (श्री साबत अली खाँ) : पूछताछ करने पर पता चला है कि ये मुसलमान लोग या तो झूठे बहाने करके अथवा चोरी-छिपे भाए थे, ताकि वे हज यात्रा को जा सकें। उन्हें रजिस्टर करने की कार्रवाई कर ली गई है लेकिन उन पर भागे क्या कार्रवाई की जायगी, इस प्रश्न पर अभी विचार किया जा रहा है।

Trade Agreement with Indonesia

*117. { Shri Ram Krishan Gupta:
Shri Pangarkar:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 629 on the 7th December, 1959 and state:

(a) whether Government have since considered the proposal for the renewal of the trade agreement with Indonesia; and

(b) if so, the result thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). The trade agreement with Indonesia has been extended till the 30th June, 1960.